

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
Faridkot House, Copernicus Marg, New Delhi**

No: NGT (PB)/Judicial/20/2021 / 38

Dated: 28.01.2026

OFFICE ORDER

In continuation of Office Order No. NGT(PB)/RG/2018/134 dated 20.02.2020 (copy enclosed for ready reference), with the approval of the Competent Authority, a revised performa seeking adjournment by the party(ies) concerned in the matter listed before the Hon'ble Tribunal is hereby circulated for necessary compliance.


(Vineeta Warsi)
Registrar General
28/01/26

Copy to:

1. PPS to Hon'ble Chairperson, NGT
2. PA to Hon'ble Judicial and Expert Members, NGT
3. PA to Ld. Registrar General, NGT
4. All Registrars, NGT Zonal Benches
5. PA to Ld. Deputy Registrar, NGT (PB)
6. President NGT Bar Association
7. Consultant (Admn./Judicial)
8. File concerned
9. NGT Bar Notice Board
10. NGT Notice Board
11. NGT Website


(Vineeta Warsi)
Registrar General

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

APPLICATION FOR ADJOURNMENT

To,

**The Deputy Registrar (Judicial)
National Green Tribunal
New Delhi**

Sir/Madam,

Kindly postpone the hearing of the case/s particulars whereof are given below:

- 1 Case No. :
- 2 Is it admission or after notice Misc.,
or final hearing matter :
- 3 Name of the Applicant/Appellant :
- 4 Name of the Respondent :
- 5 Appellant / Applicant / Respondent
number on whose behalf prayer of
adjournment is made :
- 6 Name of the advocates for both the
parties in proper sequence with
their signature in token of consent
for adjournment :
- 7 Name of the Court with date which
dealt with the matter on the last
hearing :
- 8 Next date of hearing :
- 9 Reason for Adjournment :
- 10 Period of Adjournment :
- 11 No. of adjournments already taken :
- 12 Is there any interim stay in the
matter :

I understand that this application is no guarantee for adjournment.
Acceptance of the application is subject to satisfaction of the Tribunal.

**Signature of the Applicant
Advocate with address**

**National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi**

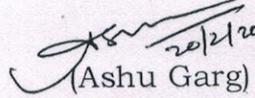
NGT(PB)/RG/2018/134

20th February, 2020

OFFICE ORDER

With the approval of the Competent Authority, it is hereby directed that:-

No adjournment will normally be granted once the matter appears on the cause list. However in exceptional circumstances, a prayer for adjournment can be considered on merits with the consent of all parties, or otherwise, if a prayer is made at least three days in advance, on prescribed Performa by e-mail judicial-ngt@gov.in. If adjournment is granted, change in the cause list will be made and will be reflected in the cause list available on the website.

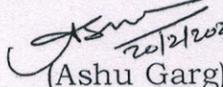

(Ashu Garg)
Registrar General

To

1. All Registrars, NGT Zonal Benches
2. Court Masters of Court No.1 & 2, NGT, PB, New Delhi

Copy to

1. PPS to Hon'ble Chairperson
2. PA to Registrar General/Guard File NGT
3. PA to Deputy Registrar, NGT, PB.
4. President NGT Bar Association
5. Consultant (Admn/Judicial)
6. File concerned
7. NGT Bar Notice Board
8. NGT Notice Board
9. NGT Website


(Ashu Garg)
Registrar General

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

APPLICATION FOR ADJOURNMENT

To,

**The Deputy Registrar (Judicial)
National Green Tribunal
New Delhi**

Madam,

Kindly Postpone the hearing of the case/s particulars whereof are given below:

1. Case No.:
2. Is it admission or after notice Misc., or final :
hearing matter
3. Name of the Applicant/Appellant :
4. Name of the Respondent :
5. Name of the advocates for both the parties
in proper sequence with their signature in
token of consent for adjournment :
6. Name of the Court with date which dealt
with the matter on the last hearing :
7. Next date of hearing :
8. Reason for Adjournment
9. No. of adjournments already taken :
10. If there interim stay in the matter :
11. Order of the Deputy Registrar (Judicial)
Re : Postponement of the matter :

I understand that this application is no guarantee for adjournment. Acceptance of the application is subject to satisfaction of the Tribunal.

**Signature of the Applicant
Advocate with address**